

15.07 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 48 and Seventh Schedule).

श्री महन्त दिग्विजय नाथ (गोरखपुर): मैं प्रस्ताव करता हूँ कि भारत के संविधान में धर्म संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री महन्त दिग्विजय नाथ: मैं विधेयक पेश करता हूँ।

15.07½ hrs.

INDIAN PENAL CODE (AMEND- MENT) BILL*

(Amendment of sections 324, 326, etc.)

श्री C. K. Bhattacharyya (Raiganj): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

श्री C. K. Bhattacharyya: I introduce the Bill.

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15.08 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 348)

श्री C. K. Bhattacharyya (Raiganj): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री C. K. Bhattacharyya: I introduce the Bill.

15.08½ hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Eighth Schedule)

श्री यमुना मंडल (समस्तीपुर): मैं प्रस्ताव करता हूँ कि भारत के संविधान में धर्म संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री यमुना प्रसाद मंडल: मैं विधेयक पेश करता हूँ।

15.09 hrs.

RECOGNITION OF TRADE UNIONS BILL*

श्री नम्रु सिन्हा (मुर्शिदाबाद): मैं प्रस्ताव करता हूँ कि कर्मचारियों में कार्मिक छंभ के कार्य को प्रोत्साहन देने तथा मासिकों और कर्म-

Extraordinary, Part II, section 2, dated